MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER 2018 (data as on 09.10.2018)

Nature of incident	No. of cases	No. of cases	Pendency as on
	registered	disposed	date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	7	6	393
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	133	75	3322
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	10	3	743
BONDED LABOUR (Inc. Code 601)	16	23	1050
CHILDREN (Inc. Code 100-112)	91	104	640
WOMEN (Inc. Code 1300-1314)	575	599	2706
SC/ST/OBC (Inc. Code 1900-1904)	240	265	923
OTHERS	5128	5135	12436
TOTAL	6200	6210	22213

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2018

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	6	7	208
Human Rights Defenders	4	4	111

Cases where NHRC recommended Monetary relief during the month of September 2018

Nature of incident	No of Cases	Amount recommended
		(in Rs.)
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	200000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH	1	200000
CENTRES	1	200000
LACK OF PROPER MEDICAL FACILITIES IN THE STATE	1	900000
JAIL	1	200000
CUSTODIAL DEATH (Judicial)	16	2800000
ABUSE OF POWER	4	175000
CUSTODIAL DEATH (Police)	2	150000
FAILURE IN TAKING LAWFUL ACTION	1	50000
UNLAWFUL DETENTION	1	400000
VICTIMISATION	1	75000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	100000
ABDUCTION, RAPE AND MURDER	2	100000
INDIGNITY OF WOMEN	2	150000
RAPE	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL	0	2200000
GOVT.OFFICIALS	8	2300000
ABUSE OF POWER	1	50000
ATROCITIES ON SC/ST/OBC	2	100000
VICTIMISATION	1	50000
TOTAL	48	8050000